

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-NINTH REPORT

(PRESENTED ON 2-4-1984)

The Business Advisory Committee held a sitting on Monday, 2 April, 1984.

2. The Committee recommend that discussion under Rule 193 on the statement made by Minister of Home Affairs in the House on 2nd April, 1984 regarding Akalis demands concerning Article 25 of the Constitution might be held during this week.

NEW DELHI;
April 2, 1984
Chaitra 13, 1906 (Saka)

BUTA SINGH,
for Chairman,
Business Advisory Committee.